Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 39. of 2012

Dated: 4th July, 2012

Present: **Hon'ble Mr. Justice P.S. Datta, Judicial Member**
Hon'ble Mr. V. J. Talwar, Technical Member

Rajasthan Engineer College Society …. Appellant (s)

Versus

Rajasthan Electricity Regulatory Commission & Anr.
…. Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Sheshadri,
Ms. Priyadarshini Verma

Counsel for the Respondent(s) : Mr. R.K. Mehta,
Mr. David.A. &
Mr. Antaryami
Upadhyay for R-1
Mr. Pradeep Mishra for R-2

ORDER

Heard arguments for both the parties. Learned Counsel for the respondents have submitted their written note of arguments. The learned counsel for the appellant undertakes to file written arguments by the course of the day. Judgment is reserved

(V.J. Talwar)
Technical Member

(P.S. Datta)
Judicial Member

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